

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/13338 1A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, Pricipal Judge,  
Family Court,  
Nalbari

Dated Guwahati, the 14<sup>th</sup> December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. FC.NLB/08/2019/944 dated 05.12.2022

Sir,

With reference to the above, I am directed to inform you that Smti Sorbani Bhattacharjee, Counsellor, Family Court, Nalbari has been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-2021 (by way of carry forward) as prayed, w.e.f 24.12.2022 to 01.01.2023 to visit Rameshwaram via Chennai, along with her husband and minor daughter, by the shortest possible route, as per existing Rules.

Smti Bhattacharjee may be informed accordingly.

Thanking you,

Yours faithfully

sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/13339-13342/A, dated 14/12/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Sorbani Bhattacharjee, Counsellor, Family Court, Nalbari with reference to her letter dated 03.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

sd/-

**REGISTRAR (VIGILANCE)**

dk  
14/12/22